GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA STARRED QUESTION NO. †*381

ANSWERED ON 23/03/2021

PROVISION OF COMPUTERS UNDER RASHTRIYA GRAM SWARAJ ABHIYAN

†*381. SHRI VISHNU DATT SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether computer and related equipments have been provided to each panchayat in the State of Madhya Pradesh including gram panchayats of Khajuraho under Rashtriya Gram Swaraj Abhiyan;
- (b) if so, the details thereof; and
- (c) the details of computer and related equipments received by/sanctioned for the gram panchayats of Khajuraho under the said scheme?

ANSWER

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

(a) to (c) A statement is laid on the table of the House.

STATEMENT REFERRED TO PARTS (a) to (c) IN REPLY TO LOK SABHA STARRED QUESTION NO. 381 FOR ANSWER ON 23.03.2021 REGARDING PROVISION OF COMPUTERS UNDER RASHTRIYA GRAM SWARAJ ABHIYAN

(a) to (c) Panchayat being a State subject, providing infrastructure facilities to Gram Panchayats (GPs) is primarily the responsibility of concerned State Government. As per information available, every GP in Madhya Pradesh including those in Khajuraho Lok Sabha Constituency has been provided computer under the ePanchayat program under 13th Central Finance Grant during 2013-14.

This Ministry under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, has been supplementing the efforts of the State by providing financial support to States including Madhya Pradesh for certain infrastructural facilities such as computer & other equipments on a limited scale on demand from the States. Under the scheme, computers and peripherals have been approved for 350 GPs in Madhya Pradesh. As per information available, no computer to GPs in Khajuraho District of Madhya Pradesh has been provided under the scheme of RGSA.
